

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).8000/2024

ANJALI SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

[ONLY IA NO. 121077/26 IS LISTED UNDER THIS ITEM]
IA No. 121077/2026 - EARLY HEARING APPLICATION

Date : 11-08-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) : Ms. Astha Sharma, AOR

Mr. Anup Kumar, AOR
Mrs. Neha Jaiswal, Adv.
Mr. Shivam Kumar, Adv.
Ms. Archint Priya, Adv.
Ms. Arshi, Adv.
Mr. Aviral Joshi, Adv.
Mr. Ayush Singh Dhami, Adv.
Mr. Abhisek Kumar, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 121077/2026

1. List the appeal for hearing as per its turn.
2. IA No. 121077/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR